

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.**

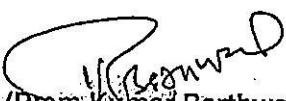
ORDER

In supersession of earlier order no. 39131-154Judl/Bail/North/RC/2025 dated 30.10.2025 and in exercise of powers under section 8(8) of the Bharatiya Nagarik Suraksha Sanhita 2023 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail applications pertaining to the Police Stations/Investigating Agencies of North District, Rohini Court, Delhi with effect from 01.02.2026 till further orders.

| Sl. No. Column No. 1 | Police Stations Column No. 2 | Name of the Judicial Officer Column No. 3 |
|-------------------------|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| 1. | ➤ Crime Branch/EOW North ➤ Adarsh Nagar ➤ Narela Ind. Area | Ms. Vandana, ASJ-02, North District, Rohini Courts Delhi, Room No-202 |
| 2. | ➤ Bhalswa Dairy ➤ Shahbad Dairy ➤ Model Town ➤ CAW Cell (North)/Judl. Distt | Sh. Viplay Dabass, ASJ/Spl. Fast Track Court, North District, Rohini Courts, Delhi. Room No 204 |
| 3. | ➤ Mukherjee Nagar ➤ Cyber Police Station (North)/Judl. Distt) ➤ KNK Marg ➤ SP Badli | Sh. Jagmohan Singh, ASJ-03 North District, Rohini Courts, Delhi. Room No. 312 |
| 4. | ➤ Alipur ➤ Mahendra Park ➤ Prashant Vihar ➤ Narela | Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi. Room No. 206 |
| 5. | ➤ Bawana ➤ Swaroop Nagar ➤ Jahangirpuri | Sh. Harvinder Singh Johal, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi. Room No. 207 |

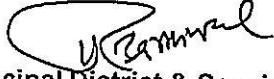
Note :-

1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any reason, then the link Judicial Officer shall dispose of the bail applications as per the Link Roster dated 31/01/2026 (exclusively for bail).
2. Bail applications pertaining to designated courts shall be dealt with by the concerned Judicial Officer and regular link roster thereof shall remain in-force.
3. It is further made clear that no separate/additional Sr. PA / PA will be provided for disposal of bail applications.
4. All concerned Readers shall return the bail record to the Bail Section.
 - (a) After disposal of the bail application, and
 - (b) upon any change in the Bail Roster.


 (Prem Kumar Barthwal)
 Principal District & Sessions Judge
 North District, Rohini Courts, Delhi

4010-4033
No. Judl/Bail/North/RC/2026 Dated: 31/01/26
Copy forwarded for information & necessary action to :-

1. The Lt. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Lt. Principal District & Sessions Judge, (HQs) Tis Hazari Court Complex, Delhi.
3. The Judicial Officers concerned, North District, Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District, Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts Complex, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O J / Branch In-charge, Filing Section, Rohini Court Complex, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court Complex, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Court Complex, Delhi.
17. Personal office of the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court Complex, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District, Rohini Courts, Delhi

Webiste

